

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6997  
ANSWERED ON:07.05.2010  
NATIONAL MATERNITY BENEFIT SCHEMES  
Das Gupta Shri Gurudas

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether Government had approved a National Maternity Benefit Scheme in the year 2007 as a part of Eleventh Five Year Plan;
- (b) if so, the details thereof;
- (c) whether the scheme has been implemented;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): National Maternity Benefit Scheme (NMBS) was introduced with effect from 15th August 1995 as one of the three components of National Social Assistance Programme (NSAP). The scheme was functioning under the control of Ministry of Rural Development till 2001 and was transferred to Ministry of Health & Family Welfare during 2001-02. Janani Suraksha Yojana (JSY) a safe motherhood intervention was launched in April 2005 subsuming the erstwhile NMBS as a Central Scheme under the overall umbrella of National Rural Health Mission (NRHM). The objective of JSY is to reduce maternal and neo-natal mortality by promoting institutional delivery among the poor pregnant women in all States and Union Territories. The Yojana provides a comprehensive package for safe motherhood including nutrition, complete Anti-Natal Check-ups (ANCs), institutional deliveries and Post Natal Check-ups (PNCs). The scheme is being implemented in all States/Union Territories (UTs).